

DIVISION BENCH
COURT - I

O-204

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/127(KB)2021
IA(I.B.C)/161(KB)2024,
IA(I.B.C)/311(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH APRIL 2024

IN THE MATTER OF	M/S SHUBH MOHINI ENTERPRISES PRIVATE LIMITED VS NAMAN ISPAT PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

For Liquidator

Ms. Pooja Sah, Adv.

For UCO Bank

Mr. Sailesh Mishra, Adv.

O R D E R

1. Ld. Counsel for the Liquidator present. Ld. Counsel for the UCO Bank present.

IA(I.B.C)/311(KB)2024

1. This IA has been filed by the liquidator for placing on record preliminary report at page 16. This IA accompanied by an affidavit liquidator at page 14. Preliminary report is taken on record. Accordingly, this IA is allowed and disposed of.

IA(I.B.C)/161(KB)2024

2. This IA has been filed by the liquidator for placing on record progress report at page 15-16. This IA accompanied by an affidavit at page 13-14. Progress report is taken on record. Accordingly, this IA is allowed and disposed of.

3. Post the matter on **24.05.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**